

Annexure 7

Karanja Terminal & Logistics Private Limited
Date of commencement of CIRP: 17 November 2025
List of Creditors as on: 21 March 2026
List of operational creditors (Government Dues)

(Amount IN INR)

Sl. No.	Name of Creditor	Identification Number	Details of Claims Received		Details of Claims Admitted					Amount of Contingent Claims	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks (If any)	
			Date of Receipt	Amount Claimed	Amount Admitted	Nature of Claim	Amount covered by Security Interest	Amount covered by Guarantee	Whether Related Party?						% of voting share in CoC
1	Maharashtra Maritime Board		02-Dec-25	28,38,11,008	19,06,50,095	Lease Rental Dues	-	-	No	0.00%	-	-	9,31,60,913	-	
2	The Commissioner of Customs NS- Gen, Jawaharlal Nehru Customs House (JNCH) Nhava Sheva.		31-Dec-25	71,74,664	71,74,664	Custom Cost Recovery Charges	-	-	No	0.00%	-	-	-	-	
Total				29,09,85,672	19,78,24,759								9,31,60,913		

Notes: 1. The Claims have been verified on the basis of the documents submitted by the claimants and is subject to further review based on the books of the accounts of the Corporate Debtor.
2. The amounts admitted may undergo change in case the Resolution Professional comes across any additional evidence/document including books of account of Corporate Debtor warranting such change in admitted amount.